

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Judicial Officers are hereby detained for the period and purpose mentioned against their names during Summer Vacation of 2022:-

S.No	Name of Officer	Detention Period	Work Assigned
1	Sh. Mukesh Kumar Gupta Additional District Judge (Central)/Chairperson of Election Committee, Delhi Bar Association Election 2022, Tis Hazari Courts, Delhi	14.06.2022.	Deputed for election duties, Delhi Bar Association Election-2022
2	Sh. Rakesh Pandit Additional District Judge (Central)/Member of the Committee conducting the interview for selection of legal aid counsels in DLSA (Central)	13.06.2022 to 16.06.2022	For conducting the interviews for selection of legal aid counsels in DLSA (Central)

The aforesaid Judicial Officers shall be entitled to avail compensatory leave in the year 2022 in lieu of the duty actually performed during Summer Vacation of 2022.

GIRISH KATHPALIA
13.6.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)
Delhi

No. 1072/48196 - 4824 /S.V/DHJS/Gaz/2022

Dated 13 JUN 2022

Sub:- Detention during of Judicial Officers during Summer Vacation-2022.
Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi New Delhi.
2. The Officer concerned.
3. The Sr. AO(J)/DDO, Admin. Branch (I,II&III), Litigation Branch, Accounts Branch, Care Taking Branch, Litigation (Central), Pool Cars, Facilitation Centre, Tis Hazari Courts, Delhi.
4. The PS/Reader to the undersigned.
5. The Dealing Clerk, Judicial Branch (Central) Tis Hazari Courts, Delhi.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.
8. The Delhi Bar Association, Tis Hazari Courts, Delhi.

Principal District & Sessions Judge (HQs)
Delhi